## **Declaration of Assets and Liabilities**

Van	r	25	21
100			

I, RAHUL KUMAR , son/daughter/wife of KRISAN MOHAN PRASAI
aged 25 years, belonging to BIHAR LEGISLATIVE ASSEMBLY
service and presently working as OFFICE ATTENDANT (PD RTER)
give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

## A. **Details of movable assets**

~ 115TD	)	(Assets in joint	name indicating the	extent of join	t ownershi	o will also ha	ve to be
34000 (50)	giver	1) ሳ					
310 FO LEATE	Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependant- 2 Name	Dependan t-3 Etc. Name
		Cash	5,000/-	Wifes	ARNAY 124	DAUGHTER	
22.2.2	(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	92,000/- B.V.M. Branch SBI PATNA.	PUJA MISHRA	NEL	(Two Months)  NIL	_
23/02/21	(iii)	Bonds, Debentures and Shares in companies	NIL	NEL	NIL	NIL	_
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	NEL	NEL	NIL	_
	(v)	Motor Vehicles (details of make, etc.)	YAMAHA FZ MODEL - 2019 BRO1EL 0129	NEL	NEL	NEL	-
	(vi)	Jewellery (give details of weight and value)	NEL	NIL	NIL	NIL	-
	(vii)	Other assets, such as values of claims / interests	NEC	NIL	NIL	NIL	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Lahulky.

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependant- 3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	13	1.	//	٠,
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	1-	,-	_	_
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NEL		_		
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL				
(v)	Others (such as interest in property)	NIL	_	_		_

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on	
(a)	(i) Loans from Banks	NIL		
	(ii) Loans from financial institutions	NIL	_	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NEL		
	(b) dues to departments dealing with supply of water	N I L		
	(c) dues to departments dealing with supply of electricity	NIL		

Rahul Kf.

	(d) dues to departments dealing with telephones	NIL	
(e) dues to departments dealing with government transport (including aircraft and helicopters)		NIL	
	(f) Other dues, if any	NEL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NEL (2019-20) PAN NO ENRPK4245P	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		_
	(iv) Property Tax	-	-

## C. Personal Detail

GPF/CPF/PRAN No.	:-	110162696427
Gender	:-	M (M/F)
Date of Birth	:-	3 0 1 2 1 9 9 5 (DD/MM/YYYY)
Class/Group	:-	C (A/B/C)
Cadre	:-	(Full Name e.g. B.A.SBihar Administrative Service,  B.S.S Bihar Secretariat Service etc.)
Home District	:-	PATNA
I hereby de		that the above details are true to the best of my

Signature Robul Kumar.		
Name of Employee: RAHUL KUMAR		
Designation: DFFICE ATTENDANT (PORTER)		
Department: BIHAR VIDHAN SABHA		

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.